

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:5902  
ANSWERED ON:29.04.2015  
EXTENSION OF SERVICES  
Meinya Dr. Thokchom

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government has a policy of giving extension of service to the retiring top Bureaucrats/ Scientists/Doctors/ Technocrats etc. in the Central Services;
- (b) if so, the details thereof;
- (c) whether such a practice hinders the promotional avenues in the hierarchy of respective services;
- (d) if so, whether the Government is contemplating a policy for giving re-employment to Bureaucrats /Scientists/ Doctors/Technocrats etc. on contract basis without upsetting the promotional avenues of the officers employees in the hierarchy; and
- (e) if so, the details thereof and if not the reasons therefor?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

- (a) & (b): As per rules, no Government servant shall be granted extension in service beyond the age of retirement of sixty years. However, under FR 56, extensions in public interest may inter alia be given in the following cases:
- (i) Upto the age of 62 years in case of a Government servant dealing with budget work or working as a full-time member of a Committee which is to be wound up within a short period of time;
  - (ii) Upto the age of sixty-two years in case of a specialist in medical or scientific fields;
  - (iii) Upto the age of 64 years, an eminent scientist of international stature may be granted extension of service;
  - (iv) for a period not exceeding four years in the case of Cabinet Secretary;
  - (v) for a period not exceeding 2 years in the case of Defence Secretary, Foreign Secretary, Home Secretary, Director, Intelligence Bureau, Secretary, Research and Analysis Wing and Director, Central Bureau of investigation;
  - (vi) upto the age of 66 years in the case of Secretary, Department of Space and the Secretary, Department of Atomic Energy.
- (c): Such extensions are given only in public interest.
- (d) & (e): No, Madam.